## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1836 ANSWERED ON 5<sup>TH</sup> DECEMBER, 2024

### **TOLL RATES**

#### **1836. MS IQRA CHOUDHARY:**

### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the factors that are considered while determining toll tax rates in the country;
- (b) whether the Government is aware that high toll tax rates contribute to inflation and increase economic burden on the public, if so, the details thereof;
- (c) the measures that are taken by the Government to provide relief to citizens for, high toll tax rates;
- (d) the details of the agreements made between private concessionaires and Government for Panipat Khatima Highway, Meerut-Roorkee Highway and Panchkula-Dehradun highway;
- (e) whether there are new policies/amendments proposed by Government to rationalize toll tax rates in the country; and
- (f) whether the Government would take steps to reduce toll rates for such highways where the concessionaire earns profits significantly higher than the cost of road construction and maintenance in a short period of time and, if so, the details thereof?

#### ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Various factors such as Lane Configuration i.e. 2 Lane with paved shoulders/ 4 or more lane, Length of Section, Length of Bypasses/Structures/Tunnels and Type of Vehicle (Car, Bus, Multi Axle Trucks, etc.) are considered in determining the rate of user fee at a fee plaza for use of a particular section of National Highway, in accordance with provision of NH Fee rules.
- (b) The user fee is charged for use of section of National Highway that has been completed to provide ease of travelling to the road users and enhance logistic efficiency. Further, as per the provision of NH Fee rules, the user fee collected at NH Fee plazas is subject to annual revision, primarily to account for changes in the Wholesale Price Index (WPI), which reflects inflationary trends in the economy.
- (c) User fee discounts and monthly passes are available to National Highways users as per the provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008.
- (d) The details of agreement made between Concessionaires/ Contractors and the Government for Panipat Khatima Highway, Meerut-Roorkee Highway and Panchkula-Dehradun highway are at Annexure.
- (e) Presently, user fee at fee plazas on National Highways are collected for the use of section of National Highway as per the provisions of NH Fee Rules.
- (f) In case of private investment project, the collection of user fee shall be made in accordance with the terms of agreement entered into with the Concessionaire.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1836 FOR ANSWER ON 05.12.2024 ASKED BY MS IQRA CHOUDHARY REGARDING TOLL RATES.

The details of Agreement made between Concessionaires/Contractors and Government for the stretches (A) Panipat-Khatima Highway, (B) Meerut-Roorkee Highway and (C) Panchkula-Dehradun Highway:

S. No.	Project Name	Length (in Km)	Name of Concessionaire/ Contractor
	(A) Pani	pat-Khatima I	lighway
1.	4 laning of Haridwar- Nagina section of NH- 74 from Ch. 69.800 to Ch. 71.614 in EPC Mode under NHDP Phase IV.	2.814	M/s Corsan Corviam Construccion SA
2.	4-Laning of Nagina- Kashipur section of NH- 74 from Ch. 71.614 to Ch. 170.407 in EPC mode under NHDP Phase IV	98.793	M/s PNC Infratech Pvt. Ltd
3.	Kashipur Sitarganj Section of NH-74 from km. 175.000 to km. 252.200	77.200	M/s Kashipur Sitarganj Highway Pvt. Ltd.
4.	Sitarganj Tankpur Section of NH-125 from km. 0.000 to km. 52.200	43.945	M/s HG Infra Engineering Ltd.
5.	2L PS of Khatima bypass from km 24+720 to km. 32+975 of Nh-	8.255	M/s APS Infra Engineers Pvt. Ltd.

	125		
6.	Routine Maintenance & Incident Management work of from Km. 0.000 to Km. 52.200 of NH-125	43.945	M/s. Shree Krishna & Company
7	Muzaffarnagar - Miranpur section of NH- 709AD package-III in the state of Uttar Pradesh from Km. 97.450 to Km 123.450.	26	M/s RCC Developers Pvt Ltd.
8	4-laning of Behsuma - Bijnor section of NH- 119 from Km. 39.240 to Km. 86.590 in the state of Uttar Pradesh	39.560	M/s Gawar Construction Limited
9	Bijnor - Kotwali section of NH-709AD (package-IV) in the state of Uttar Pradesh from Km. 153.660.to Km. 175.280.	21.62	M/s APS Hydo-Mathiyan (JV)
10	Spur of Muzaffarnagar connecting NH-709 AD to NH-58 bypassing Muzaffarnagar town in the state of Uttar Pradesh.	10.16	M/s Kaluwala Construction Co.
11	Panipat to Shamli section of NH-709AD (Panipat-Khatima) from Km. 0.00 to Km. 35.58.	35.58	M/s G.R. Infraprojects
12	Shamli to Muzaffarnagar section	42.87	M/s G.R. Infraprojects

	of NH-709AD (Panipat-		
	Khatima) from Km.		
	35.58 to Km. 78.45.		
	(D) Maa		
	(B) Mee	rut-Roorkee H	ignway
	Meerut Muzaffarnagar		
	section of NH-58 (from		
1.	Km. 52.250 to Km.	78.31	M/s Western UP Tollway Pvt
	131.000) in the state of		Ltd.
	Uttar Pradesh on BOT Mode.		
	wode.		
	Muzaffarnagar -		
	Miranpur section of NH-		
2.	709AD package-III in	26	M/s RCC Developers Pvt Ltd.
	the state of Uttar		-
	Pradesh from Km 97+450 to Km123+450		
	97+450 to Kiii 125+450		
	Bijnor - Kotwali section		
	of NH-709AD (package-		
3.	IV) in the state of Uttar	21.62	M/s APS Hydo-Mathiyan (JV)
	Pradesh from Km 153+660 .to Km		
	175+280		
	170.200		
	Spur of Muzaffarnagar		
	connecting NH-709AD		
	(Panipat-Shamli-		
4.	Muzaffarnagar Highway) and NH-58	10.157	M/s Kaluwala Construction
7.	(New NH-334) (Meerut-	10.137	Co.
	Roorkee Highway)		
	bypassing		
	Muzaffarnagar town		
	Balance work of 4L of		
	Muzaffarnagar -		
5.	Haridwar [PkgI] (Desg.	36.84	M/s RSCPL-SKC-ABIPL J.V.
	Ch. 130.360 to 167.200)		
	[Muzaffarnagar to Start		

	of Roorkee bypass]		
	(C) Panchk	ula-Dehradu	n Highway
1.	4-laning of UP/Haryana Border-Yamunanagar- Saha-Barwala- Panchkula section of NH-73 from Km. 70.830 to Km. 115.400 in the State of Haryana (Package-I)	44.57	M/s Sadbhav Engineering Ltd.
2.	4/6 laning of UP/ HR Border-Yamunanagar- Saha-Barwala- Panchkula Section of NH-73 from Km. 115.400 to Km. 157.192 (Package-II) in the state of Haryana.	41.79	M/s Sadbhav Engineering Ltd.
3.	4/6 laning of UP/Border-Yamuna- nagar-Saha-Barwala-Panchkula Section of NH-73 from Km.160.357 to Km. 179.248 (Design Km. 157.192 Km. to 176.400) (Package-III) in the State of Haryana	19.200	M/s Gawar Construction Limited
4.	Chutmalpur Ganeshpur section of NH-72A from Km. 0.000 to 17.900 & Roorkee Chutmalpur Gagalheri section of NH-73 from Km. 0.000 to Km. 35.400.	50.53	M/s. MBL (CGRG) Road Limited
5.	Gagalheri-Saharanpur- Yamunanagar (UP/	51.455	M/s. MBL (GSY) Road Limited

Haryana	Border)
Section of NH	-73 from
Km. 35.000	to Km.
86.855	

\*\*\*\*